

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(28)

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) /167/9HDB/2016
NAME OF THE COMPANY	Suyosha Healthcare Pvt Ltd
NAME OF THE PETITIONER(S)	Firepro Systems Pvt Ltd
NAME OF THE RESPONDENT(S)	Suyosha Healthcare Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	isha.sinha@tativa legal.com (7406888853)	IS.
Ramachandra Rao G.	Advocate	rammu.g@tativalegal. com (9392669212)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PAWAN KUMAR	Gm	P 8008888777	

Enclosed Order Sheet

Heard Ms. Isha Sinha and Shri Ramachandra Rao G, Learned Counsels for the Petitioner and Shri Pawan Kumar, General Manager for the Respondent Company.

Shri Pawan Kumar, General Manager for the Respondent Company submit that they have come a settlement of the issue and will file a joint memo day after tomorrow. The Learned Counsel for the Petitioner also agrees with the settlement of the issue. Post the case on 15.09.2017 for orders.


Member (T)

bm


Member (J)